## BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.120/2017 CP.1085/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company Under Section		RKP Consultants Pvt.Ltd. & Anr  391(2) 394		
1. CA SHASHI AGAONAL		BETITIONER	Lay	
2.	TAPAS KY.	DAS TANT DIRECTOR	RDCER) MCA	24/7/17 24/7/2017

<u>24\_07\_2017- T.P.No.120/2017 C.P.1085/2016 - RKP Consultants Pvt. Ltd. & 3 Ors.</u>

## ORDER

Ld. Lawyer on behalf of the petitioner(s) and Mr. Tapas Kumar Das, Asstt. Director also appeared on behalf of Central Government. He has submitted his reply on affidavit and given no objection with regard to the scheme of amalgamation.

Order reserved.

MANORAMA KUMARI MEMBER(J)